

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:150

ANSWERED ON:03.12.2014

RECYCLING OF CONSTRUCTION AND DEMOLITION WASTE

Roy Prof. Saugata

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a): whether any plan/ programme exists for the regulation and management of construction waste and if so, the details thereof;
- (b): whether the Government has asked all the States to set up recycling plants for construction and demolition waste and if so, the details thereof;
- (c): whether the Government has offered any financial assistance to the States for setting up of such plants and if so, the details thereof; and
- (d): whether any State has set up such a plant and if so, the details thereof?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.150 FOR 03.12.2014 REGARDING RECYCLING OF CONSTRUCTION AND DEMOLITION WASTE

(a): Municipal Solid Waste Management including management of Construction & Demolition (C&D) Waste is a State subject. The Ministry of Urban Development acts as a facilitator in framing broad policies, programmes and guidelines on sanitation including municipal solid waste management, and also supplements the efforts of State Governments/ULB through central assistance.

Ministry of Urban Development has launched Swachh Bharat Mission(SBM) on 2nd October, 2014. The Mission covers all 4041 statutory towns/cities as per 2011 census. Solid waste management is one of the admissible components under SBM.

(b): Ministry of Urban Development issued an advisory to all State Governments on 31st October, 2013 stating that the construction & demolition (C&D) waste can be beneficially used by proper processing and recycling to suffice for raw material which is increasingly becoming scarce resource in many states.

(c): Under SBM Financial assistance upto 20% as viability gap funding (VGF) for solid waste management including recycling of construction and demolition waste shall be admissible to the State Governments for implementation of projects.

(d): As per the information provided by Department of Environment, Govt. of NCT Delhi, Municipal Corporation of Delhi has set up a Public Private Partnership (PPP) facilities at Burari to reuse construction and demolition (C&D) waste by converting the waste to pavement blocks, kerbstones and as sub-base in road construction. The facility at Burari receives 500 TPD of C&D waste daily.